[SHRI HARINATHA MISRA in the Chair]

MR. CHAIRMAN: Papers to be laid.

PAPERS LAID ON THE TABLE

Annual Report of Shipping Development Fund Committee for 1979-80, Review and Annual Report of Central Inland Water Transport Corporation Ltd., Calcutta for 1979-80 and Annual Accounts of Mormugao

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): I beg to lay on the Table:—

PORT TRUST FOR 1979-80

- (1) A copy of the Annual Report (Hindi and English versions) of the Shipping Development Fund Committee for the year 1979-80 along with the Audited Accounts, under sub-section (6) of section 16 of the Merchant Shipping Act, 1958. [Placed in Library, See No. LT-1790/81].
- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act. 1956:—
 - (i) Review by the Government on the working of the Central Inland Water Transport Corporation Limited, Calcutta, for the year 1979-80.
 - (ii) Annual Report of the Central Inland Water Transport Corporation Limited, Calcutta, for the year 1979-80 alongwith the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1791/81].
- (3) A copy of the Annual Accounts (Hindi and English versions) of the Mormugao Port Trust, for the year 1979-80 and the Audit Report thereon, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963. [Placed in Library. See No. LT-1792/81].

REVIEWS AND ANNUAL REPORTS, FOR 1979-80 OF BHARAT OPHTHALMIC GLASS LTD., DURGAPUR, HEAVY ENGINEERING CORPORATION LTD., RANCHI, SCOOTERS INDIA LTD., LUCKNOW, BHARAT HEAVY PLATE AND VESSELS LTD., VISAKHAPATNAM ETC., ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA); On behalf of Shri Charanjit Chanana, I beg to lay on the Table:—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (a) (i) Review by the Government on the working of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 1979-80.
 - (ii) Annual Report of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1793/81).
 - (b) (i) Review by the Government on the working of the Heavy Engineering Corporation Limited, Ranchi, for the year 1979-80.
 - (ii) Annual Report of the Heavy Engineering Corporation Limited, Ranchi, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1794/81]
 - (c) (i) Statement regarding Review by the Government on the working of the Scooters India Limited, Lucknow, for the year 1979-80.
 - (ii) Annual Report of the Scooters India Limited, Lucknow, for the year 1979-80 along with the Audited Accounts, and the com-